

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2021**

Name of the Company: George Samuel RP For Jason Dekor Pvt
Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors
Section 43 & 44 IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

**ORDER
(through video conferencing)**

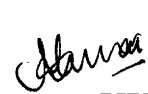
Mr. Vishal Raval, Advocate appeared on behalf of Applicant. Mr. Dhruvit Shah, Advocate appeared on behalf of Respondent.

The reply has been filed.

List the matter for hearing on 16.03.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 16th day of February, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**